

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 10/RP/2018 in Petition No. 39/TT/2015

Subject : Review of Commission's order dated 12.12.2017 in Petition No. 39/TT/2015 regarding (i) truing up of fee and charges for the period 2009-14 block and (ii) fee and charges for the period 2014-19 block for Unified Load Despatch and Communication Scheme.

Petitioner : Power Grid Corporation of India Limited

Respondents : NTPC Limited & Others

Parties present : Shri M.G. Ramachandran, Advocate, PGCIL
Ms.PoorvaSaigal, Advocate, PGCIL
Ms.AnushreeBadhan, Advocate, PGCIL
ShriShubhamArya, Advocate, PGCIL

Review Petition No. 11/RP/2018 in Petition No. 88/TT/2017

Subject : Review of Commission's order dated 19.12.2017 in Petition No. 88/TT/2017 regarding determination of transmission tariff for FY 2014-15 to FY 2018-19 of the transmission lines belonging to MPPTCL conveying electricity as ISTS lines, for inclusion of these assets in computation of Point of Connection, transmission charges and losses in accordance with Commission's 2014 Tariff Regulations.

Petitioner : Madhya Pradesh Power Transmission Company Limited

Respondents : Power Grid Corporation of India Limited &Ors.

Date of Hearing : 16.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Parties present : Shri M.G. Ramachandran, Advocate, MPPTCL
Ms.PoorvaSaigal, Advocate, MPPTCL
Ms.AnushreeBadhan, Advocate, MPPTCL
ShriShubhamArya, Advocate, MPPTCL
Shri S.R. Sharma, Law Officer, MPPTCL
ShriAmitYadav, PGCIL



Record of Proceedings

Petition No. 10/RP/2018

During the hearing, the learned counsel for the Petitioner made detailed submissions in the matter. None appeared on behalf of the Respondents. Accordingly, the Commission reserved its order in the petition.

Petition No. 11/RP/2018

The learned counsel for the Petitioner, MPPTCL and the counsel for the Respondent - RRVPNL made detailed submissions in the matter. The Commission after hearing the parties, reserved order in the petition.

By order of the Commission

sd/
(B.Sreekumar)
Dy. Chief (Law)

